

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2015

Dated: 31st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Bala Krishna Industries Ltd.

.... Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Bipin Gupta &
Mr. S.K. Bansal for R-2

ORDER

Admit. Issue notice. Mr. Bipin Gupta takes notice on behalf of Respondent No.2 and seeks four weeks time to file reply. Notice be issued to the other respondents returnable on 29.09.2015. Dasti in addition is permitted.

List the matter on **29.09.2015**. In the meantime, reply may be filed after serving copy on the other side.

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**